

Institute of Foreign Trade on Generalised Scheme of Preferences in March, 1973, specific products in the engineering, chemicals and other sectors were identified for intensifying exports efforts under GSP. The Seminar also recommended specific suggestions for taking better advantage of the Generalised Preference Scheme. Action of the various recommendations of this Seminar are being taken by the concerned authorities.

खजुराहो में पर्यटकों के ठहरने तथा भोजन की व्यवस्था

8504. श्री नरेन्द्र सिंह :

श्री भागीरथ भंडार .

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या खजुराहो में सामान्य पर्यटकों के ठहरने और भोजन की सुविधाओं की व्यवस्था न होने से वहां के मूलिकला के उत्कृष्ट नमूनों को देखने के लिए लोग बड़ी संख्या में आकर्षित नहीं हो पाते ।

(ख) क्या खजुराहो के मन्दिरों की देखभाल, मरम्मत और माज-मज्जा के लिये तथा इन मन्दिरों के विकास के लिये जो योजनाएं बनाई जा रही हैं, उनकी मुख्य बातें क्या हैं, और

(ग) उन पर कितनी लागत आयेगी ?

पर्यटन और नागर विमानन मंत्री (डा० कर्ण सिंह) : (क) यह माना जाता है कि देश में पर्यटन रुचि के लगभग सभी स्थानों पर अच्छे होटल आवास की सामान्य कमी है । खजुराहो में आवास स्थान को बढ़ाने के लिये भारत पर्यटन विकास निगम ने

हाल ही में अपने 7 कमरों वाले यात्री साज को उसमें 32 लाख रुपये की लागत से 40 कमरे जोड़ कर, एक होटल में परिवर्तित कर दिया है । खजुराहो में अन्य आवास स्थान में 28 कमरों वाला होटल खड़ेला, सर्किट हाउस तथा राज्य पर्यटक बंगला सम्मिलित है । इसके अतिरिक्त पर्यटन विभाग ने निजी क्षेत्र में दो होटल प्रायोजनाओं का अनुमोदन किया है जिनके पूरा हो जाने पर और 80 कमरों के बढ़ जाने की आशा है ।

(ख) और (ग) भारतीय पुरातत्व सर्वेक्षण विभाग ने, जो कि खजुराहो के मन्दिरों के अनुरक्षण की देखभाल करता है, स्मारकों की मरम्मत, सधारण तथा उनके रासायनिक उपचार, और उनके आसपास के उद्यानों तथा घास के मैदानों के सधारण पर चालू वित्तीय वर्ष में 1 06 लाख रुपये व्यय करने का प्रस्ताव किया है ।

Fixation of the Minimum Balance of Rs 500/- for Special Saving Fund Account by First National City Bank

8505 SHRI PANNA LAL BARUPAL
SHRI S A KADER

Will the Minister of FINANCE be pleased to state

(a) whether First National City Bank incorporated in U.S.A. has fixed the minimum balance of Rs 500/- for Special Saving Fund Account in India. and

(b) if so, what is the reaction of Government thereto and what measures are proposed to curb such arbitrary decisions?

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN):

(a) Yes, Sir.

(b) Excepting for the rate of interest on deposits, there are no other conditions imposed by the Reserve Bank on the operations of Savings Bank Accounts with commercial banks including foreign banks. Such accounts are governed by the rules framed by the various banks themselves from time to time. The minimum balance required to be maintained in such accounts differ from bank to bank.

Delay in Transporting Life-Saving Medical Equipment to Lucknow by Indian Airlines

8506. SHRI INDRAJIT GUPTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether life-saving medical equipment flown out from Europe for a seriously ill patient in Lucknow reached Delhi on 21st March, 1973 but was not transported to Lucknow till 24th March, 1973;

(b) whether as a result, the patient expired before the equipment could reach him; and

(c) whether any inquiry has been held into this delay on the part of Indian Airlines (Cargo Section); and if so, the outcome thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). A small consignment weighing 500 grams was shipped on flight IC-183 on March 21, 1973, from Bombay to Lucknow via Delhi. The consignment reached Delhi on the same day but due to the negligence of the staff concerned was not despatched to Lucknow till 24th March. It was delivered to the consignee on the same day, but unfortunately the patient for whom it was intended had died.

Departmental action was immediately taken by Indian Airlines against

the defaulting staff. One increment of a Traffic Assistant has been withheld with cumulative effect. The basic salary of another Traffic Assistant has been reduced by one stage and in the case of a third employee his basic salary has been reduced by one stage with cumulative effect.

Resumption of U.S. Aid to India

8507. SHRI INDRAJIT GUPTA:
SHRI SUKHDEO PRASAD
VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to accept U.S. aid to the extent of Rs. 87.5 million dollars which has recently been offered by way of "unfreezing" earlier commitments;

(b) if so, the purposes for which these sums will be spent; and

(c) whether Government have decided to ask for further financial aid from U.S.A.?

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN):

(a) and (b). The U.S. has on its own decided to revoke the suspension imposed in December, 1971 on the utilisation of \$87.8 million of its non-project assistance to India. The modalities for utilisation of these funds are under discussion.

(c) There is no such decision.

Import of Camera Films and other photographic Material

8508. SHRI INDRAJIT GUPTA: Will the Minister of COMMERCE be pleased to state:

(a) the annual value, since 1970, of imports of camera films and other photographic materials;